## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: TCP/153/ (IB)/2017

NAME OF THE PETITIONER(S)

: KRISHNA TERINE PVT LTD

NAME OF THE RESPONDENT(S)

: NAIHAA RETAIL PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

Matter is called. No representation on behalf of the Petitioner. Last and final opportunity is given to the Petitioner for causing his appearance on the next date of hearing failing which an appropriate order will be passed. Put up on 16.08.2017 at 10.30 A.M.

1. Jaragarden.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)